

सरकारी आवास

5024. श्री निहाल सिंह : क्या निर्वाज और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने अपने कर्मचारियों के बेतमानों में बृद्धि करने के साथ टाइप-I के क्वार्टरों को टाइप-II में और टाइप-II को टाइप III में बदल दिया है ;

(ख) यदि हा, तो उसके क्या कारण हैं; और

(ग) कितने कर्मचारी टाइप II और टाइप III के क्वार्टरों के हकदार हैं लेकिन वे क्रमशः टाइप I और टाइप II के क्वार्टरों में रह रहे हैं;

निर्वाज और आवास मंत्री (श्री प्रकाश चन्द सेठी) : (क) तथा (ख). 1978 में सरकार ने विभिन्न टाइपों के क्वार्टरों के कुर्सी क्षेत्र के साथ-2 सरकारी कर्मचारियों के लिए इन टाइपों की पात्रता का सशोधन किया था। तथापि सरकारी कर्मचारियों को टाइप I और टाइप-II आवास के लिए पात्रता को नहीं बदला गया। एशोधित कुर्सी क्षेत्र के अनुसार विभिन्न क्वार्टरों के पुनर्वर्गीकरण के लिए यह निर्णय किया गया था कि विभिन्न टाइपों की परिदृष्टि के स्तर में समानता लाने की दृष्टि से इसका कार्यान्वयन चरणबद्ध ढंग से किया जाय। इस प्रक्रिया में सरोजिनी नगर में टाइप-II के 3500 क्वार्टरों को जब वे खाली हों, नये आबंटन के लिए टाइप-III में उन्नयन किया गया।

(ग) ऐसे कई कर्मचारी हो सकते हैं जो टाइप-II और टाइप-III के पात्र हैं और जो क्रमशः टाइप-I और टाइप-II के क्वार्टरों में रह रहे हैं। ऐसे अधिकारियों के बारे में सूचना नहीं रखी जाती है चूंकि चालू आबंटन वर्ष के लिए आवेदन आमन्त्रित करने के लिए नियमों के उपबन्धों के अनुसार निम्न आवास में रह रहे अधिकारियों के लिए यह आवश्यक नहीं है कि वे अपने पात्र टाइप के लिए आवेदन करें। इसके अतिरिक्त उनमें से जिन्होंने अपने पात्र उच्च टाइप के आवास के लिए आवेदन किया हो, संभव हो उन्हें उच्च टाइप में आबंटन से मिला हो क्योंकि उनकी बारी नहीं आई हो।

Water Supply in M.P.s' Flats

5025. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the timings of water supply to the Bungalows/flats and servant quarters allotted to the Members of Parliament are uniform and if

not, the areas where the timings of water supply are different; and

(b) whether Government propose to make arrangements to ensure round-the-clock water supply in the servant quarters in the South Avenue to enable the persons living in the servant quarters to do their washings etc. after finishing work at the residences of the Members of Parliament there?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The timings of water supply to M.P.s' flats/bungalows as well as the servant quarters attached to them are the same.

(b) There is no such proposal.

Trunk Automatic Exchanges in Andhra Pradesh

5026. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are trunk automatic exchanges in Andhra Pradesh; and

(b) if so, the places where the above exchanges are located?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Yes, Sir.

(b) (i) Hyderabad.

(ii) Vijayawada.

Operation Flood-II during 1980

5027. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) the States in which Operation Flood-II is being introduced this year; and

(b) the money to be spent on this?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) The Operation Flood II programme will cover all the States.

The State Governments of Punjab, Haryana, Uttar Pradesh, Himachal Pradesh, Jammu and Kashmir, Kerala, Assam, Sikkim, West Bengal, Orissa, Tripura, Gujarat, Madhya Pradesh, Bihar and Rajasthan and the Union Territories of Pondicherry, Andaman and Nicobar and Goa, Daman and Diu have signed the agreement with the Indian Dairy Corporation outlining the modalities of implementation of the programme.

The Perspective Plan for Operation Flood II have already been prepared in respect of Tamil Nadu, Gujarat, Kerala, West Bengal, Orissa, Punjab, Madhya Pradesh, Sikkim, Tripura, Haryana, Assam, Goa, Daman and Diu, Pondicherry and Andaman and Nicobar. While pre-programme actions have been initiated in all the States, actual implementation will be taken up as and when the Perspective Plans are appraised and sanctioned by the Indian Dairy Corporation.

(b) While the total outlay on Operation Flood II would be of the order of Rs. 485.50 crores, a sum of Rs. 54.37 crores has been provided in the current year's budget. The actual expenditure will depend upon the pace of implementation.

High Yielding Variety of Pulses and Oilseeds Developed by Ranchi Agricultural University

5028. **SHRI P. RAJAGOPAL NAIDU.** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that high yielding varieties of pulses and oil seeds were evolved by Ranchi Agricultural University; and

(b) if so, when?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) and (b). The information is being collected and will be placed on the Table of the Lok Sabha.

Rural Roads, Fair Weather Roads and All Weather Roads in Villages

5029. **DR. VASANT KUMAR PANDIT:** Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the estimated number of villages in the country which have no rural roads, only fair-weather roads, and all weather roads;

(b) whether Government have requested the State Government to provide special allocation of funds for priority construction of village and approach roads in rural areas;

(c) how many villages in Madhya Pradesh have no rural roads, and only fair-weather roads; and

(d) whether a new scheme is under consideration to cover 60 per cent of villages by road on priority through special Central subsidy and aid to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) As on 31-3-1978, the number of villages in the country which had all weather roads was 1,68,639, fair weather roads 92,827 and no road 3,14,470.

(b) No specific request has been made to the State Governments to provide special allocation of funds for priority construction of village and approach roads in rural areas. However, the outlays provided for rural roads under the Revised Minimum Needs Programme is an earmarked provision and cannot be diverted to any other head of development, without the prior approval of the Planning Commission.